BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Standard Chartered Bank Ltd.

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1. Mr. Mihir Thakore, Sr. Adv. 2. Mr. Saurabh Sopaskas Adv. (Mr. Keeyus Grandhi Adv Respondent Ful Mr. Nisaga Desai Adv Mr. Raheel Patel

Adw. Gen. Petitioner & Mr. Ramal Frivedi

OKDEK

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Siddharth Joshi present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Objections filed.

Rejoinder filed.

Heard arguments of Learned Counsel for Applicant. Heard arguments of Learned Counsel for Respondent in part.

For continuation of arguments, list the matter on 25.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.